

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 20th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh & Ors.
....Appellant(s)**

Versus

**Andhra Pradesh Electricity Reg. Commission & Anr.
...Respondent(s)**

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

10.03.2014.

COURT MASTER